



भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India

Completion of Recovery Certificate No. RC7967 of 2024, issued against Adhunik Contractors Private Limited in the matter of Illiquid Stock Options (ISO)

1. Recovery Certificate No. RC7967 of 2024 dated September 4, 2024, was drawn against **Adhunik Contractors Private Limited (PAN: AAGCA9909H) ["Defaulter"]**, for sum of **Rs. 5,71,000/- (Rupees Five Lakh Seventy-One Thousand Only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Adjudication Officer vide Order No. Order/VV/AS/2023-24/28939-28938 dated August 24, 2023 in the matter of Illiquid Stock Options.
2. In view of the payment of the entire amount due under the certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with section 224 and rule 12 of the Second Schedule to the Income-tax Act, 1961.

Date: August 14, 2026
Place: Kolkata



Ayan.

RECOVERY OFFICER

अयन मुखर्जी / Ayan Mukherjee
वसुली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India
पूर्वी प्रादेशिक कार्यालय / Eastern Regional Office
कोलकाता / Kolkata